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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : T.O. Abraham  
NAME OF THE RESPONDENT(S) : St Marys Hotels Pvt Ltd + 5 Others  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K. Gnantham Kumar  
Athiban Vijay (for)  
Pushpa Menon  
SREEKUMAR.G.

Counsel for Petitioner  
RESPONDENTS 1 to 5 / PETITIONER  
COUNSEL FOR THE  
RESPONDENTS 1 TO 5  
IN THE COM. PETITION

*[Signature]*

**ORDER**

Counsel for petitioner present. Counsel Mr.G.Sreekumar appeared on behalf of R1 to R5 and submitted that the respondents have moved an application before the Hon'ble NCLT, Principal Bench, New Delhi, praying therein for transfer of this case from NCLT, Division Bench, Chennai to some other Bench. It has further been submitted that due to some unavoidable circumstances, the application could not have been taken up for hearing by the Principal Bench. Therefore, he prays three weeks' time in order to obtain the appropriate order from the Principal Bench. At request, three weeks' time is granted. Put up on 20.12.2016 at 10.30 A.M.

*[Signature]*  
(Ch Mohd Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)